

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†2676
ANSWERED ON 12.03.2018**

DEVELOPMENT OF TOURIST SITES IN NALANDA

†2676. SHRI KAUSHALENDRA KUMAR:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government is giving consideration to any action plan for the development of the important tourist site of Ghoda-Katora in Nalanda and if so, the details thereof;**
- (b) whether the development of Ghoda-Katora is likely to attract more tourists which will not only increase the avenues of employment at the local level but also the revenue earnings of the Government; and**
- (c) if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI K.J. ALPHONS)**

(a) to (c): The Ministry of Tourism, under its various scheme guidelines, provides Central Financial Assistance (CFA) to State Governments/UT Administrations for various tourism projects subject to submission of Detailed Project Reports (DPRs), their adherence to the relevant scheme guidelines, availability of funds and liquidation of pending utilization certificates against the funds released earlier.

The Ministry of Tourism sanctioned an amount of Rs.4841 lakh for Integrated Development of Ghora Katora (Rajgir-Jalmandir-Pawapuri) as Mega Circuit in Bihar in the year 2013-14 along with release of Rs.968.35 lakh as 1st instalment under its PIDDC Scheme. Taking cognizance of the recommendations of 14th Finance Commission regarding higher devolution of 42% to States from Union Taxes and Duties during its award period 2015-2020, the Ministry of Finance delinked the PIDDC scheme from Union support in the year 2015-16. The unfinished works are to be completed by the State Governments from their own resources.
